

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2544

TO BE ANSWERED ON THE 17TH MARCH, 2017

MEDICAL FACILITIES TO PERSONNEL OF ARMED FORCES

2544. DR. A. SAMPATH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the details of provisions made for providing medical facilities to personnel of armed forces including ex-servicemen and their dependents;
- (b) whether medical facility under Ayurvedic and Unani system of medicine has been introduced in Army Hospitals; and
- (c) if so, the details thereof including the hospitals where the medical facility under Ayurvedic and Unani system of medicine is available for personnel of armed forces, ex-servicemen and their dependents?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) All kinds of medical facilities such as primary medical healthcare, specialist medical care and super specialists medical care are provided to armed forces personnel including ex-servicemen and their dependents.

(b) & (c): At present, treatment facilities through Ayurvedic and Unani system of medicine are not available in the Armed Forces Medical Services (AFMS) hospitals for the reasons that the structure of AFMS revolves on combat medical and surgical requirements and the basic ethos of keeping the service personnel fighting fit at all times.

However, it has been decided to open two AYUSH lifestyle centres – one at Army Hospital (Research & Referral), Delhi and another at Air Force Hospital, Hindon on trial basis.
